

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 608
CP-47/241-242/ND/2021
CA/275/2022, CA/160/2022

IN THE MATTER OF:

Mr. Ashutosh Gupta and Anr.

...APPLICANT

Vs.

M/s. Modern Planners Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 18.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant:Adv Vaibhav Mahajan

For the Respondent

:Adv V N Goyal for respondent 4 & 5. Adv. Anukul
Raj, Adv. Pratik Sharma, Adv. Tushar Bhalla

ORDER

Heard the Ld. Counsel on behalf of the Petitioner and Ld. Counsel on behalf of the Respondent. Both the sides may file the written submission along with judicial decisions, if any. List the matter on **08.08.2024** along with others IAs.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)